

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1297  
TO BE ANSWERED ON 28<sup>TH</sup> JUNE, 2019**

**HOMOEOPATHY PHARMACOVIGILANCE CENTRES**

**1297. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government proposes to open Homoeopathy Pharmacovigilance Centres in the country;
- (b) if so, the details thereof, State/UTwise; and
- (c) the time by which Homoeopathy Pharmacovigilance Centres are likely to be opened in the country?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c) Ministry of AYUSH has implemented a central scheme of pharmacovigilance for Ayurveda, Siddha, Unani and Homeopathy (ASU&H) drugs since December, 2017. Through this scheme, an institutional network has been developed for reporting of adverse drug reactions and misleading advertisements of ASU&H drugs. National Institute of Homeopathy, Kolkata is designated as the Intermediary Pharmacovigilance Centre of the network for Homoeopathy and following seven Peripheral Pharmacovigilance Centres of Homeopathy have been established-

- i) Andhra Pradesh: Regional Research Institute for Homoeopathy, Gudivada
- ii) Assam: Regional Research Institute for Homoeopathy, Guwahati
- iii) Kerala: National Homoeopathy Research Institute for Mental Health, Kottayam
- iv) Madhya Pradesh: Govt. Homoeopathy Medical College & Hospital, Bhopal
- v) Maharashtra: Regional Research Institute for Homoeopathy, Navi Mumbai
- vi) Uttar Pradesh: Dr. D. P. R. Central Research Institute for Homoeopathy, Noida
- vii) West Bengal: Dr A. C. Regional Research Institute for Homoeopathy, Kolkata

The scheme is open till the end of 14<sup>th</sup> Finance Commission Period i.e. March, 2020 for establishing more Ayurvedic, Siddha, Unani and Homoeopathy pharmacovigilance centres on receipt of eligible proposals and necessary approval by the Project Sanctioning Committee after the recommendations of the Appraisal Committee.

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